

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1308
TO BE ANSWERED ON 19.09.2020**

Redraw norms for deemed to be Universities

1308. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI HEMANT SRIRAM PATIL:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SHRIKANT EKNATH SHINDE:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is considering to redraw norms for deemed to be universities;
- (b) if so, the details thereof and by when the norms are likely to be put in place;
- (c) the total number of such universities in the country and the number of applications pending for grant of deemed to be University status;
- (d) whether the Government has consulted/ proposes to consult all the stakeholders for making entry norms more stringent; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF EDUCATION

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b): At present, there is no such proposal under consideration.

(c) : At present, there are 124 Institutions Deemed to be Universities in the country. Further, 06 applications are received online through Deemed to be university portal for granting of Deemed to be University status.

(d) & (e): The eligibility norms for an institution to be declared as deemed to be university are mentioned at Clause 4.0 of the UGC [Institutions of Deemed to be Universities] Regulations, 2019. The above UGC Regulations, 2019 was finalized after consultation with all stakeholders.

The UGC [Institutions of Deemed to be Universities] Regulations, 2019 is available at UGC website: ugc.ac.in.
